

आयकर अपीलिय अधिकरण  
मुंबई पीठ " आई "   
श्री प्रमोद कुमार, उपाध्यक्ष एवं  
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष  
IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH " I", MUMBAI  
BEFORE SHRI PRAMOD KUMAR, VICE-PRESIDENT &  
SHRI VIKAS AWASTHY, JUDICIAL MEMBER  
आअसं. 1184/मुं/2022 (नि.व .2016-17)  
ITA NO.1184/MUM/2022(A.Y. 2016-17)

Citibank Overseas Investment Corporation  
C/o. Deloitte Haskins & Sells LLP  
30 Floor, Tower 3, One International Center,  
Senapati Bapat Marg, Elphinstone Road (West),  
Mumbai 400 013.

PAN: AABCC-5333-N

..... अपीलार्थी /Appellant

बनाम Vs.

Commissioner of Income-tax  
(International Taxation)-2,Mumbai,  
Room No.1706, 17<sup>th</sup> Floor, Air India Building,  
Nariman Point, Mumbai – 400 021.

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : Shri Viral Doshi

प्रतिवादी द्वारा/Respondent by : Shri S.H.Usmani

सुनवाई की तिथि/ Date of hearing : 10/08/2022

घोषणा की तिथि/ Date of pronouncement : 19/09/2022

आदेश/ ORDER

PER VIKAS AWASTHY, JM:

This appeal by the assessee is directed against the order of Commissioner of Income Tax(I.T) Mumbai-2 [in short 'the CIT(IT)'] dated 21/03/2022, passed under section 263 of the Income Tax Act, 1961 [in short 'the Act'] for the assessment year 2016-17.

2. Shri Viral Doshi appearing on behalf of the assessee submitted at the outset that the assessee wishes to withdraw the appeal. He has also filed letter of withdrawal dated 09/08/2022 citing reasons to withdraw the appeal.

3. Shri S.H.Usmani representing the Department stated that Revenue has no objection if assessee wishes to withdraw the appeal.

4. Both sides heard. In view of the statement made by Id. Authorized Representative of the assessee, the appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on Monday the 19<sup>th</sup> day of September, 2022.

Sd/-

(PRAMOD KUMAR)

उपाध्यक्ष/VICE PRESIDENT

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/ Mumbai, दिनांक/Dated 19/09/2022

Vm, Sr. PS(O/S)

**प्रतिलिपि अग्रेषितCopy of the Order forwarded to :**

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

BY ORDER,

//True Copy//

(Dy./Asstt. Registrar)/  
Sr.Private Secretary  
ITAT, Mumbai